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Title: Inhuman treatment meted out to Indian Nationals abroad.

SHRI A.V. BELLARMIN (NAGERCOIL): I would like to urge upon the Government, particularly the Ministry of External Affairs to initiate urgent measures to stop the continuing inhuman treatment meted out to Indian nations employed in Maldives by the Male police and the authorities concerned. Reports are beaming that police harassment and incarceration against Indian nationals are increasing in recent times. I would quote two illustrative examples.

One Mr. Dhassian Jeyakumar was murdered in police custody. ...(*Interruptions*)

MR. SPEAKER: Those particulars should not be taken up here. You just mention the matter.

...(*Interruptions*)[r11]

SHRI A.V. BELLARMIN : He was murdered in police custody. A cut injury of 14 cm long and 2 cm. depth is visible around his neck. The mystery in his suspicious death was confirmed by our High Commission in Male. Upon representation from the young widow, the orphaned children of the deceased and his kith and kin, I pleaded with the Mission to arrange for the post-mortem of the body. But it is very unfortunate that the

MR. SPEAKER: You cannot criticize a foreign Government.

SHRI A.V. BELLARMIN : Okay, Sir.

The second incident is that of one Mr. Rajan, who was in police custody for a long time.

MR. SPEAKER: Please delete that.

SHRI A.V. BELLARMIN : It is on fabricated charges.

MR. SPEAKER: No. Sorry. It is not right.

* Not recorded

SHRI A.V. BELLARMIN : A farcical trial was conducted and Mr. Rajan along with two other youths were sentenced. The inhuman and aggressive assaults on him and the two others by the jailors ended in the death or murder of one of them. While such an atrocity is being perpetrated in the jail, no opportunity is provided to the convicts to go in for appeal.

When these things are brought to the notice of the High Commissioner, who is supposed to safeguard the welfare of the Indian nationals,

MR. SPEAKER: Okay, you have brought it to the notice of the Government.

SHRI A.V. BELLARMIN : Even a phone call from the MP is disliked by them. I urge upon the Government to intervene immediately and take necessary steps.